

HCC – 22/2023
(DJA – 360/17)

HIGH COURT OF KARNATAKA
BENGALURU,
DATED: 24th MAY 2023.

NOTIFICATION

The following transfer and postings of Software Technicians working in the Karnataka State District Judiciary are ordered in the interest of public service to the places shown against their names, to take effect forthwith:

Sl. No.	Name of the Software Technicians Shri/Smt.	Present place of working (Name of the District)	Place to which posted (Name of the District)
1.	Umesh Raj	Ballari	Davanagere
2.	Rahamath Ullah Khan K	Chitradurga	Koppal
3.	B. Ashok Kumar Suvarna	Dakshina Kannada	Udupi
4.	Renuka Devi A.R	Davanagere	Chitradurga
5.	Abhilash H.D.	Hassan	Dakshina Kannada
6.	Shashikant Algundi	Kalaburagi	Raichur
7.	Nagashri R G	Koppal	Ballari
8.	Asharani H B	Mandya	Mysuru
9.	Mohan Kumar N T	Mysuru	Shivamogga
10.	Anil Kumar Venkayya	Raichur	Kalaburagi
11.	Meghana P	Ramanagaram	Mandya
12.	Punith Kumar P	Shivamogga	Vijayapura
13.	Bharathi T	Udupi	Hassan
14.	Priyanka Chavan	Vijayapura	Ramanagara

Note: The above mentioned Software Technicians are entitled for TA/DA, Joining Time and other benefits if any, as per the prevailing Rules.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(K. S. BHARATH KUMAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru for favour of publication in the next issue of the Gazette in Part – II, Section 2 through the Nodal Officer (eGazette), High Court of Karnataka, Bengaluru.

Copy to,

1. All the Principal District and Sessions Judges / Unit Heads of Karnataka State Judiciary for kind information.
2. The Principal District and Sessions Judges / Unit Heads concerned with a direction to circulate a copy of this notification to the Software Technicians concerned and to make necessary arrangements for relieving them.
3. The concerned Software Technicians working in District Judiciary.
4. The AR (SS) cum Private Secretary to Hon'ble the Chief Justice.
5. All the Private Secretaries to the Hon'ble Judges.
6. All the PAs to the Registrars for information.
7. The Additional Registrar General, High Court of Karnataka, Benches at Dharwad and Kalaburagi for information.
8. The Central Project Co-ordinator with a request to webhost the Notification.
9. The Accountant General in Karnataka (Accounts), Bengaluru.
10. The Section Officers of DJA-I, DJA -II, DJA -III, HCA-I, Vigilance and Budget Branches of this office.
11. Office copy/Notification file.
12. Spare Copies


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